

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

(3)

Application No. 379/94 of 199 .

Applicant(s).....

Respondent(s).....

Bhim Prasad

U. D. I.

Advocate for Applicant(s)

Advocate for Respondent(s)

Self

Notes of the Registry

Orders of the Tribunal

17-8-94

Applicant in Person.

The applicant seeks permission to withdraw the OA with liberty to file a fresh application. Permission is granted. The OA is dismissed as having been withdrawn by the applicant.

(O. P. Sharma)
Member (A)

(D. L. Mehta)
V.C.

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(M. B) in
Ud 4853 & 4854
Dad 30874